

Allocation of Foreign Exchange to Kerala

5872. SHRI A. VIJAYARAGHAVAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Union Government have received any representation from Kerala Government for allocation of foreign exchange for the purchase of ships for the ship-breaking units in Kerala; and

(b) if so, the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) The request regarding allotment of ships to M/s. Steel Industries Kerala Ltd.'s (SILK) ship breaking units at Beypore and Azhikkal was considered. It was explained to the Government of Kerala that while tonnages of ships allotted to the unit at Beypore in 1988-89 were substantially higher than entitlement, Metal Scrap Trade Corporation (MSTC) could not supply any ships to the unit at Azhikkal because of lack of requisite certificates from the port authorities for the same. It was also pointed out that while preferential allotment of ships for breaking was not possible to any ship breaking unit, these units were free to import old ships for scrapping under the "import replenishment scheme" as allowed in the Import-Export Policy.

Development of Tourism in Palghat District of Kerala

5873. SHRI A. VIJAYARAGHAVAN: Will the Minister of TOURISM be pleased to state:

(a) whether Government have any new

scheme to improve the Malampuzha Gardens at Palghat in Kerala for the development of Tourism; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) No proposal has been received from the State Government to modify the Malampuzha Gardens at Palghat.

(b) Does not arise.

Inclusion of Parampikulam wild life Sanctuary under Tourism

5874. SHRI A. VIJAYARAGHAVAN: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal under consideration of Union Government to include Parampikulam Wild Life Sanctuary in Palghat District of Kerala in the tourism map?

(b) if so, the steps taken by Government for the development of tourism in that area; and

(c) if not, the reasons thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). The Government of India has sanctioned construction of Forest Lodge for Parampikulam Wild Life Sanctuary at an estimated cost of Rs. 12.42 lakhs and two mini buses at the cost of Rs. 4.64 lakhs.

(c) Does not arise.

Employees of H.Z.L. (Udaipur)

5875. SHRI KAILASH MEGHWAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of persons employed in officer and other categories belonging to the Scheduled Castes and Scheduled Tribes in the entire organisation of the Hindustan Zin Limited, Udaipur and their percentage in respect of the total number of the employees category wise;

(b) whether the employment percentage of each category falls short of the reservation quota prescribed for Scheduled Castes and Scheduled Tribes;

(c) if so, the details thereof; and

(d) the steps taken/proposed to be taken to clear the backlog in the reservation quota in that company?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The information is given below:

| <i>Officer Category</i> | | <i>Other Categories</i> | |
|-------------------------|---|-------------------------|--|
| <i>SC/ST employed</i> | <i>% of SC/ST employed to total employees</i> | <i>SC/ST employed</i> | <i>% of SC/ST employed total employees</i> |
| 86 | 6.1% | 3687 | 34.5% |

(b) and (c). There is a shortfall in the employment of Scheduled Castes and Scheduled Tribes in the Officers Category. They constitute 4.9% and 1.2% respectively against the norms of 15% for Scheduled Castes and 7 1/2% for Scheduled Tribes.

(d) A special recruitment drive was launched during 1989 to clear the backlog in vacancies reserved for SC/ST. Advertisements to fill up the vacant posts for SC and ST have been issued again.

Construction work at H.Z.L. (Udaipur)

5876. SHRI KAILASH MEGHWAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of construction works

currently undertaken at the Hindustan Zinc Limited, Udaipur by its authorities itself or through the contractors;

(b) the amount earmarked to be spent on each of them; and

(c) the dates of the commencement of each construction work and by which time these works are likely to be completed?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) There construction work are currently being undertaken.

(b) and (c). The information is given below: